

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 20.04.2019**

**NOTICE**

Take notice that the following matters listed on 22.04.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 17 of 2018 <b>PH</b>	Matrimony.com Ltd. Vs. CCI &Ors. <b>With</b>	Naval Chopra	Neha Mishra (R-CCI)
2.	Competition App. (AT) No. 18 of 2018 <b>PH</b>	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
3.	Comp. App. (AT) (Ins) No. 588 of 2018 <b>PH</b>	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. <b>with</b>	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
4.	Comp. App. (AT) (Ins) No. 589 of 2018 <b>PH</b>	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
5.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017) <b>PH</b>	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R-CCI)

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By Order

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Registrar